GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1209 TO BE ANSWERED ON 09.02.2017

LINKAGE OF AADHAAR CARD WITH MGNREGS

1209. SHRI P. NAGARAJAN: DR. C. GOPALAKRISHNAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Union Government has proposed that Aadhaar Card is mandatory for getting employment under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof and the reasons therefor;
- (c) whether all the workers employed under the said scheme across the country were issued Aadhaar card; and
- (d) if so, the details thereof and if not, the time by the which the Aadhaar cards are to be issued, State/UT-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

(a) to (d): In pursuance of the provisions of Section 7 of the Aadhaar (Targetted Delivery of Financial and other Subsidies, Benefits and Services Act, 2016 (18 of 2016), the Central Government in the Ministry of Rural Development has notified on 3rd January, 2017 that any individual registered under the Mahatma Gandhi NREGA who is not yet enrolled for Aadhaar shall have to apply for Aadhaar enrolment by 31st March 2017, and in case she or he is entitled to obtain Aadhaar as per the provisions of section 3 of the said Act, such individuals may visit any Aadhaar enrolment centre to get enrolled for Aadhaar. Till the time Aadhaar is assigned to the individual, she or he shall be allowed to work under the Mahatma Gandhi NREG Act, 2005 subject to the production of the following documents, namely: -

- (A) Job card issued under Mahatma Gandhi NREGA;
- (B) (i) If he has enrolled, his Aadhaar Enrolment ID slip; or(ii) a copy of his request made for Aadhaar enrolment.
- (C) (i) the voter identity card issued by the Election Commission of India; or (ii) ration card; or (iii) the driving licence issued by the Licencing Authority under the Motor Vehicles Act, 1988; or (iv) the certificate of identity having photo of such member issued by a Gazetted Officer or a Tehsildar on an official letter head; or (v) the Kisan passbook with photo; or (vi) any other document specified by the State Government.

To expedite the process of Aadhaar enrolment of the MGNREGA workers and seeding the same into their bank accounts, States were advised to organize the special Aadhaar camps for explaining the advantages and taking the consents for seeding the Aadhaar numbers into the bank account of MGNREGA workers. State/UT-wise status on Aadhar seeding and Aadhaar Based Payment (ABP) of active workers is given at **Annexure**.

Annexure referred in reply to parts (a)to(d) of Lok Sabha Unstarred Question No. 1209 dated 09.02.2017

DBT IMPLEMENTATION STATUS				
No.	States Name	Active	Aadhaar	ABP
		workers	Seeded	Payments
		(In Lakh)	(In Lakh)	enabled
				(In Lakh)
1	ANDAMAN & NICOBAR	0.26	0.25	0.00
2	ANDHRA PRADESH	77.97	77.62	67.89
3	ARUNACHAL PRADESH	2.27	0.85	0.00
4	ASSAM	34.37	0.00	0.00
5	BIHAR	50.61	19.17	2.33
6	CHHATISGARH	55.32	51.60	14.59
7	GOA	0.12	0.11	0.04
8	GUJARAT	18.30	17.07	3.68
9	HARYANA	6.92	6.91	4.88
10	HIMACHAL PRADESH	10.04	9.84	6.88
11	JAMMU AND KASHMIR	14.33	4.30	0.02
12	JHARKHAND	27.55	26.89	17.45
13	KARNATAKA	63.16	55.94	22.98
14	KERALA	22.89	22.51	17.50
15	LAKSHADWEEP	0.011	0.010	0.00
16	MADHYA PRADESH	77.68	70.51	18.16
17	MAHARASHTRA	43.63	41.79	12.05
18	MANIPUR	5.82	2.29	0.05
19	MEGHALAYA	6.90	0.00	0.00
20	MIZORAM	2.57	0.57	0.18
21	NAGALAND	5.71	1.34	0.01
22	ODISHA	49.34	34.61	7.30
23	PUDUCHERRY	0.529	0.525	0.45
24	PUNJAB	9.5	9.3	6.71
25	RAJASTHAN	90.8	77.2	35.19
26	SIKKIM	0.9	0.9	0.59
27	TAMIL NADU	89.0	84.5	52.06
28	TELANGANA	56.2	53.7	50.48
29	TRIPURA	10.7	10.5	6.60
30	UTTAR PRADESH	102.3	87.2	11.53
31	UTTARAKHAND	9.1	8.9	3.60
32	WEST BENGAL	144.9	99.4	37.28
	NATIONAL	1,089.65	876.36	400.46